

(3) A statement (Hindi and English versions) showing reasons for delay in laying the @ Annual Report of the Special Organising Committee for Asian Games, 1982, for the year 1980-81. [Placed in Library. See No. LT-4133/82.]

PROCLAMATION IN RELATION TO THE STATE OF KERALA, AND NOTIFICATION UNDER ESSENTIAL SERVICES MAINTENANCE (ASSAM) ACT 1980.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUB-BAIAH): I beg to lay on the Table:-

(1) A copy of Proclamation (Hindi and English versions) dated the 24th May, 1982 issued by the President under Clause (2) of article 356 of the Constitution revoking the Proclamation issued by him on the 17th March, 1982 in relation to the State of Kerala, published in Notification No. G.S.R. 421 (E) in Gazette of India dated the 24th May, 1982 under article 356(3) of the Constitution. [Placed in Library. See No. LT-4134/82.]

(2) A copy of Assam Government Notification No. PLA 906/82/3 dated the 5th May, 1982 (Hindi and English versions) declaring services in any undertaking or establishment owned or controlled by the state Government for storage, supply and distribution of foodgrains and other essential commodities; agricultural inputs and machinery; publication, production and distribution of text books; and storage, supply and distribution of seeds for agricultural operation to be essential services within the State of Assam for the purpose of the Essential Services Maintenance (Assam) Act, 1980, under sub-section (2) of section 2 of the said Act, as amended by the Essential Services Maintenance Act, 1981.

[Placed in Library. See No. LT-4135/82.]

ANNUAL REPORT OF GUJARAT CANCER AND RESEARCH INSTITUTE, AHME-

DABAD FOR 1980-81 REVIEW ON AND ANNUAL REPORT OF INDIAN MEDICINES PHARMACEUTICAL CORPORATION, LTD., RANIKHET FOR 1979-80, ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD BEN M. JOSHI): I beg to lay on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) of the Gujarat Cancer and Research Institute, Ahmedabad, for the year 1980-81 alongwith Accounts and the Audit Report thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-4136/82.]

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government on the working of the Indian Medicines Pharmaceutical Corporation, Limited, Ranikhet (U.P) for the year 1979-80.

(ii) Annual Report of the Indian Medicines Pharmaceutical Corporation Limited, Ranikhet (U.P.) for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-4137/82.]

(4) A copy of the Annual Report (Hindi and English versions) of the Institute of Post Graduate Teaching and Research, Gujarat Ayurved University, Jamnagar, for the year 1978-79 along with Audited Accounts.

(5) A copy of the Annual Report (Hindi and English versions) of the Institute for Post Graduate Teaching and Research, Gujarat Ayurved University, Jamnagar, for the year 1979-80 along with Audited Accounts.

(6) A copy of the Annual Report (Hindi and English versions) of the

@ The Annual Report was laid on the Table on the 18th February, 1982.